GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO.5269 TO BE ANSWERED ON 02.04.2025

NON-RELEASE OF FUND FOR ROB IN RAJASTHAN

†5269. SHRI BRIJENDRA SINGH OLA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the construction work of ROB was jointly started by the Railways and the Government of Rajasthan at Railway Crossing No. 265 located on State Highway-8 passing through the city of Jhunjhunu district of Rajasthan;
- (b) if so, whether the said work is stopped due to non-release of its share of funds by the Railways;
- (c) if so, the time by which the said share of funds is likely to be provided by the Railways; and
- (d) the time by which the said work is likely to be started again along with the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): The work of construction of two lane Road Over Bridge (ROB) in lieu of level crossing (LC) No. 265 on Sikar-Loharu section was sanctioned on cost sharing basis.

The work is being executed by Govt. of Rajasthan (Rajasthan State Road Development & Construction Corporation Limited (RSRDC) on single entity basis. General Arrangement Drawing (GAD) for two lanes ROB was approved. The funds

commensurate with the progress of work have been released by Railways.

Subsequently, State Govt. of Rajasthan desired to construct 04 lane ROB instead of 02 lane ROB. The GAD of 4 lane ROB has also been approved by Railway. Accordingly, State Govt. was requested to submit the revised estimate of the work. As per RSRDC letter dated 20.03.2025, the revised estimate has been prepared.
